

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M

Dated: Guwahati, the 20th of January, 2025

NO.HC.VII-100(Pt.IX)/2010/339/A### In partial modification of this Registry's earlier Notification **NO. HC.VII-100(Pt.IX)/2010/106/A** dated 06-01-2025 regarding nomination of Judicial Officers to participate in the training programmes to be held at National Judicial Academy, Bhopal during the month of February, 2025, the name of the Officer mentioned against programme: P-1437 be read as Smti Rousan Ara Rahman instead of Smti Rousan Ara Begum .

The other conditions of the Training will remain as same as it was earlier notified.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo NO. HC.VII-100(Pt.IX)/2010/340/A **Dated: 20-01-2025**

Copy forwarded for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal -- 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti Rousan Ara Rahman, District & Sessions Judge, Sribhumi, for information.

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati)

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)